<u>NOTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that **on** 11th July 2025 in Court Room No. 46 at 3.00 p.m.:

Ι

The Division Bench comprising of **the Hon'ble the Chief Justice** and **the Hon'ble Shri Justice M.S. Karnik** will take up the following matters :-

Appellate Side

1. Civil Writ Petition No.4407 of 2025

Original Side

- 2. Review Petition (St.) No. 16441 of 2025
- 3. Appeal No.14 of 2006 with

Appeal No.26 of 2006.

Π

After completion of Division Bench work, the Division Benches comprising of (i) the Hon'ble the Chief Justice and the Hon'ble Shri Justice Sandeep V. Marne and (ii) the Hon'ble Shri Justice M.S. Karnik and the Hon'ble Shri Justice N.R. Borkar will take up Their Lordships' extant judicial assignment.

Dated this 10th day of July, 2025

By Order,

sd/-(Anil H. Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay. sd/-(H. M. Bhosale) Registrar (Judl-I), High Court, A.S., Bombay.